9 A.M.

MR. CHAIRMAN: All right.

DR. K. N. KATJU: I have nothing to add, Sir.

Shri P. SUNDARAYYA: Our question is not petty. A very important principle is involved in it and that is, whether the Government has got the right or whether the Government gives its approval to the policy of appointing foreigners, even though they may not be paid, even though they may not take interest and may not attend even a single meeting of the committee for which they have been appointed. If that is the policy of the Government, then why such a policy? That is the implication of this question.

DR. K. N. KATJU: The question is short and the answer is long; that is the usual thing, but here the position is reversed. I have informed the House that I knew nothing about this matter. It was so petty that ...

Shri P. SUNDARAYYA: My objection is to your calling it petty when there is a question of principle involved.

[*145. Postponed to the 6th September 1954.]

CASH BALANCE INVESTMENT ACCOUNT

*146. Shri P. C. BHANJ DEO: Will the Minister for Finance be pleased to state the value of investments held on Cash Balance Investment Account on 31st March 1954?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): The value of holdings in Cash Balance Investment Account on 31st March 1954 stood at Rs. 18:08 crores.

SHRI P. C. BHANJ DEO: Can the hon. Minister give me the value of investments held on Cash Balance Investment Account in 1952 and 1953?

Shri M. C. SHAH: It is Rs. 47.81 crores on 31st March 1952 and Rs. 64.96 crores on 31st March 1953.

SHRI P. C. BHANJ DEO: May I know, Sir, whether any investment on Cash Balance Investment Account has been made in the National Plan Loan floated this year?

Shri M. C. SHAH: That part of the question was disallowed, Sir. It would not be in the public interest to answer that.

Shri P. C. BHANJ DEO: May I know the actual interest receipts earned by the Government in recent years from its Cash Balance Investments?

SHRI M. C. SHAH: I have not got those figures.

SHRI S. MAHANTY: May I know if all the liquid cash balance over Rs. 4.25 crores which is required to be maintained at all times are invested in the Cash Balance Investment Account?

SHRI M. C. SHAH: The value of holdings in Cash Balance Investment Account is only Rs. 18.08 crores. Cash balances may be about Rs. 130 or Rs. 135 crores.

SHRI S. MAHANTY: That is not my question. You are required to maintain a minimum balance of Rs. 4.25 crores. What I ask is whether all liquid cash in excess of Rs 4.25 crores is invested in Cash Balance Account.

SHRI M. C. SHAH: The reply is there and the hon. Member can just see that the cash balance investment is Rs. 18.08 crores.

FOREIGN MISSIONARIES IN INDIA

- *147. Dr. RAGHU VIRA: Will the Minister for Home Affairs be pleased to state:
- (a) the number of foreign religious missionaries who were in India in August 1947;
- (b) the number of missionaries who have come to India since then; and
- (c) the number of persons who were converted to Christianity after August, 1947?

DEPUTY MINISTER HOME AFFAIRS (SHRI B N. DATAR): (a) and (b). The information asked for is not available. However, the number of foreign missionaries registered in India during five years preceding and following the 15th August 1947 was 2,271 and 4.683 respectively.

(c) No official record of conversions from one religion to another is maintained.

. . . .

डा० रघवीर: क्या शासन इस प्रकार की सूचना एकत्र करने का यत्न कर रहा है, और कब तक यह सूचना इंद्री हो अकेगी ?

SHRI B. N. DATAR: I did not follow the question.

डा० रघुवीर : भारतवर्ष में विदेशों से ईसाई मिशनरी कितने आ रहे हैं, कितने लोगों कों उन्होंने यहां ईसाई बनाया और किस प्रकार ईसाई बनाया। इस प्रकार की सूचना क्या शासन इकट्ठा करने प्रयत्न कर रहा है ?

डा० के० एन० काटजुः जवाब तो दे दिया गया कि इतने मिशनरी आये हैं। श्रब रहा यह कि कितनों ने ग्रपने धर्म को बदला, तो हर एक को अधिकार है अपना जो धर्म चाहे रखें।

डा० र्घुवीर: प्रश्न यह है कि १९४७ के पश्चात कितने लोग ग्राए ग्रौर उन्होंने कितनों का धर्म परिवर्तन किया ?

डा० के० एन० काटजुः कितने मिशनरी श्राए उसकी सुचना तो देदी गई

Mr. CHAIRMAN: 2,271 before 1947 and 4,683 after 1947.

DR. K. N. KATJU: Yes.

धर्मभ्रतेनों का बदला इसकी सूचना नहीं है और न इसकी सूचना जमा करने की कोई जरूरत मालुम होती है।

डा० रघुवीर: जब सेंसस में ग्राप सचना जमा करते हैं तो क्या आप इसको नहीं करते ?

डा० के० एन० काटज : सेंसस के फिगर्स तो ग्राप देख लीजिए । उनसे ग्राप को पता चल जायगा कि कितने ईसाई हैं, कितने हिन्दु, कितने मसलमान ।

डा० रघवीर: इन मिशनरियों में कितने पादरी ऐसे हैं जो चीन से राजद्रोह करने के अभियोग में निकाले गये थे ?

डा कें एन काटजुः इस सवाल का में नोटिस चाहुंगा ।

NATIONAL ATLAS OF INDIA

- *148. Shri S. N. DWIVEDY: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:
- (a) whether Government had decided to prepare a national atlas of India:
- (b) if so, what progress has so far been made:
- (c) when the atlas is expected to be ready; and
 - (d) what is its total estimated cost?

DEPUTY MINISTER NATURAL RESOURCES AND SCIENTI-FIC RESEARCH (SWRI K. D. MALA-VIYA): (a) Yes, Sir.

- (b) The Government have set up an Advisory Board to formulate a scheme for preparation of a National Atlas of India. The collection of data required has been started and technical staff appointed.
- (c) As soon as possible, but it may take as much as two years.
- (d) The cost of the Atlas will be worked out by the Advisory Board.

SHRI P. SUNDARAYYA: May I know, Sir, whether the Government will give an assurance to this House